



2026:AHC:44313-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD
CRIMINAL MISC. WRIT PETITION No. - 3905 of 2026

Dilshad And Another

.....Petitioner(s)

Versus

State Of U.P. And 3 Others

.....Respondent(s)

Counsel for Petitioner(s) : Dinesh Kumar, Gyan Ranjan Mishra
Counsel for Respondent(s) : G.A., Shailesh Kumar Shukla

Court No. - 45

HON'BLE RAJIV GUPTA, J.
HON'BLE ACHAL SACHDEV, J.

1. Heard learned counsel for the petitioners, learned AGA for the State, Shri Shailesh Kumar Shukla, learned counsel for the respondent no.4 and perused the record.
2. At the very outset, learned counsel for the petitioners has made a statement at the Bar that he does not want to press this writ petition and seeks to withdraw it with liberty to approach the appropriate forum at appropriate stage.
3. Learned AGA for the State as well as learned counsel for the respondent no.4 has no objection to the aforesaid prayer.
4. In view of the statement made, this writ petition is **dismissed** as withdrawn with aforesaid liberty.

February 26, 2026

Nadim

(Achal Sachdev,J.) (Rajiv Gupta,J.)